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NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

BENCH-II

CP (Appeal ) No. 322/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> AUGUST, 2018, 10:30 A.M

Name of the Company	Shoolin Power & Steel Pvt Ltd Vs ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

CS Smeha Khaitan }  
CS Raja Pathak } Petitioner.

Raja  
28/08/18

ORDER

The Ld. Pr.CS appears for the appellant company. RoC has already filed its report. All financial documents are filed on record. Matter to come up for further consideration on 08.10.2018.

List the matter on 08.10.2018.

Sd

(M. B. Gosavi)  
Member(J)